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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are hereby made in official exigency with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Shyam Singh, Chowkidar, EC: 90834	Orderly in the Court of Sh. Brijesh Kumar Garg, District Judge (Comm. Court)-01, Shahdara District	Orderly in the Court of Ms. Kiran Bansal, District Judge (Comm. Court-02) Shahdara District
2	Ms. Rashmi Gupta, Peon/Orderly, EC: 91144692	Dak Peon in the Court of undersigned.	Orderly in the Court of Ms. Karuna Mann, JMFC 07, Shahdara District.
3	Ms. Abha Babbar, Peon/Orderly, EC: 53892800	Orderly in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02) Shahdara District.	Orderly in the Court of Ms. Shahzadi Halima Sadiya, JMFC Digital Traffic Court, Shahdara District.
4	Mr. Banty, Peon/Orderly, EC: 87942177	Orderly in the Court of Ms. Shahzadi Halima Sadiya, JMFC Digital Traffic Court, Shahdara District.	Orderly in the Court of Ms. Preeti Agarwala, ASJ (SC POCSO) 01, Shahdara District.

Note: This order shall not be considered as a change of cadre for any of the officials and they shall continue to be in parent cadre for all other purposes.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.



(SANJAY SHARMA-I)

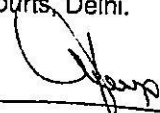
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 8284 - 8291 /Admn./P&T/SHD/KKD/2025

Dated: 09/09/2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl) Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.



Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.